

LOK SABHA
UNSTARRED QUESTION NO.1382
TO BE ANSWERED ON 24.11.2016

FIXED TERMS EMPLOYMENT IN TEXTILE SECTOR

1382. SHRI R. GOPALAKRISHNAN:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) whether the Union Government approved a special package for employment generation in textile and apparel sector of the country and if so, the details thereof;
- (b) whether the said package provided for fixed-term employment in the textile sector;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether such fixed-term employees would get the benefits given to permanent employees; and
- (e) if so, the details thereof and if not, the reasons therefor?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति जुबिन इरानी)

MINISTER OF TEXTILES
(SMT. SMRITI ZUBIN IRANI)

(a): Yes Madam. Government has approved a special package of approx. Rs. 6,000 crore for apparel sector. In the package, garment sector has been provided with special incentives for employment generation, enhanced duty drawback covering state levies, relaxation under Section 80JJAA of Income Tax Act and simplified labour laws.

(b) & (c): Yes Madam. Considering the seasonal nature of the industry, fixed term employment has been introduced for the garment sector.

(d) & (e): Under the fixed term employment, a workman will be considered at par with permanent workman in terms of working hours, allowances, wages and other statutory benefits.
